

Bharat Aluminium Co. Ltd.

5740. SHRI DILIP SINGH JUDEO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether work has stopped at the Korba Unit of Bharat Aluminium Corporation Ltd. (BALCO);

(b) if so, the reasons thereof;

(c) the resultant loss of production as a result of this work stoppage; and

(d) when the work is likely to be resumed at this plant?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). On account of mass casual leave from 20th January, 1990 and gherao of the Local management of 22nd January, 1990, by the Ardh Kushal Safai Kamgar Sangh of the Korba Unit of Bharat Aluminium Company Limited, in support of their charter of demands and the intervention of the Deputy Labour Commissioner having not yielded any positive results, the production stopped partially on 23rd January and stopped completely on 24th January, 1990.

(c) The consequential loss in production has been estimated to be of the order of Rs. 9 crores.

(d) Work has been resumed from the morning of 27th January, 1990.

Development of Religious Tourist Centres in Orissa

5741. SHRI MANGARAJ MALLIK: Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Orissa

has sent for approval of Union Government schemes including that for Aradi in Balasore district for the development of religious places as tourist centre to attract more tourists in the State;

(b) if so, the details thereof;

(c) whether the State Government has also requested for the central assistance in this regard; and

(d) if so, the steps being taken in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Price Preference to Small Scale Pharmaceutical Formulation Manufacturers by DGS&D

5742. SHRI NATHU SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether the Directorate General of Supplies and Disposals (DGS & D) is not giving price preference upto 15 per cent to the small scale pharmaceutical formulation manufacturers; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). According to the existing policy of the Government, in the DGS & D purchases including purchase of drugs SSI units are allowed price preference upto 15 per cent while competing

with large scale private units on merits in each case.

Proposal to Set up Overseas Unit of LIC

5744. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have any proposal to set up more overseas units of the Life Insurance Corporation of India, in addition to the one in Bahrain, for insurance business abroad: and

(b) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Not at present, Sir.

(b) Does not arise.

[*Translation*]

Expenditure on Court Cases for Recovery of Bank Loans

5745. SHRI RADHA MOHAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) the State-wise number of loan recovery cases of nationalised banks and public financial institutions pending in the courts; and

(b) the percentage of the amount involved in such cases being spent each year by Government in the realization of such loans?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The information is being collected and to the extent available will be laid on the Table of the House.

[*English*]

Development of Vazhachal as a Tourist Centre in Kerala

5746. PROF. SAVITHRI LAKSHMANAN: Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Kerala has sent any proposal to develop Vazhachal in Trichur District of Kerala as a tourist centre: and

(b) if so, the details thereof and action being taken by Government in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) No, Sir.

(b) Does not arise.

Reservation for Women in Parliament and Assembly Elections

5747. DR. K. KALIMUTHU: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to reserve Parliamentary and Assembly constituencies for women in proportion to their population; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATION (SHRI K.P. UNNIKRISHNAN): (a) and (b). The matter is under consideration of the Committee on Electoral Reforms appointed by the Government.

Bursting of a Racket of Car Importers

5748. SHRI BANWARI LAL PUROHIT: Will the Minister of FINANCE be pleased to state: